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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-06-2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/207/2019
NAME OF THE PETITIONER : M.G.HELEN & 2 OTHERS
NAME OF THE RESPONDENT(S) : SERVOCRAFT HR SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

M/s. Gupta & Ravi Advocates	Counsel for petitioner for UG/HR	
R. Neethi Perumal	Counsel for Respondent	

ORDER

At request of the Respondent counsel, list this matter on 15.07.2019 for filing reply within one week hereof and rejoinder, if any, by the Petitioner side within 15 days thereof.

-8/

(S.VIJAYARAGHAVAN)
Member (Technical)

-8/

(B.S.V.PRAKASH KUMAR)
Member (Judicial)